W.P.(C) No. 2746 of 2016

09. 12.07.2018

Counter affidavit filed in Court today is taken on record. Learned counsel for the petitioner prays for and is granted ten days time to file rejoinder affidavit. List the matter immediately after ten days.

> (Vineet Saran) Chief Justice

> (Dr. B.R. Sarangi) Judge

pcp/skj